

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW
DELHI

ORIGINAL APPLICATION NO.782/2023

SUMOTO MATTER TITLED NEWS ITEM APPEARING IN TIMES OF INDIA
DT.18.12.2023 "FOREST DEPT. SENDS NOTICE TO ARMY HQ FOR TREE OFFENCE"

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1.	LETTER RECEIVED FROM MINISTRTRY OF DEFENCE FOR FURTHER TIME TO FILE THE REPLY	

FILED BY

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NEW DELHI


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Ministry of Defence
D(Lands)

Subject: Violation of Van Sanrakshashan Adhiniyam 1980 by clearing of trees in the Central Ridge area-reg

Reference AHQ ID No. 51469/Non-VIP/Land/West/547 dated 21.08.2024 on the above subject.

2. AHQ has intimated that there was no felling of live trees and only approximately 20 fallen / dry trees were moved to the periphery to create a natural barrier which still exists on site. In this regard, it is requested to bring these facts in the affidavit clearly and submit revised affidavit to MoD at the earliest.
3. AHQ has not mentioned in their note as to when this case is listed for hearing. Hence, it is requested to seek sufficient time from the Court in consultation with legal counsel for submission of affidavit.
4. Further, it is requested to submit comments/ clarifications in Court cases on time as delayed submission as happened in this case leaves MoD with no time to examine the proposals.


(R S Yadav)

Under Secretary (Lands-III)

Tele: 23012715

DG (LW&E), AHQ

MoD ID No. 45/SO (II)/ D(Lands)/2024

dated 04.09.2024

Copy to: Col Land (Central & West), AHQ